

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2015-16

(Rupees in Crores)

| S.No. | Head of Account | Actuals upto July, 2015 | Copy upto July, 2014 | % Variation |
|-------|------------------------------------|-------------------------|----------------------|-----------------|
| | <u>Receipts</u> | | | |
| | Consolidated Fund of India | | | |
| | <u>Revenue Receipts</u> | | | |
| | Tax Revenue | 2.88 | 2.99 | -3.68 ✓ |
| | Non-Tax Revenue | 1.87 | 1.54 | 21.43 ✓ |
| | Grants-in-aid & contribution | | | |
| | <u>Capital Receipts</u> | | | |
| | Recovery of Loans | 0.07 | 0.08 | -12.50 ✓ |
| | Other Non- DebtCapital Receipts | | | |
| | Public Debt | | | |
| | <u>Contingency Fund</u> | | | |
| | Public Account | 58.80 | 76.44 | -23.08 ✓ |
| A | Total Receipts | 63.62 | 81.05 | -21.51 ✓ |
| | <u>Disbursements</u> | | | |
| | Consolidated Fund of India | | | |
| | <u>Revenue Expenditure</u> | | | |
| | Plan | | | |
| | Non-Plan | 73.48 | 59.4 | 23.70 ✓ |
| | <u>Capital Expenditure</u> | | | |
| | Plan | | | |
| | Non-Plan | | | |
| | <u>Loans & Advances</u> | | | |
| | Plan | | | |
| | Non-Plan | | 0.03 | |
| | <u>Contingency Fund</u> | | | |
| | Public Account | 59.25 | 69.15 | -14.32 ✓ |
| B | Total Disbursements | 132.73 | 128.58 | 3.23 ✓ |
| C | Net Cash Flow (A-B) | -69.11 | -47.53 | |

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.


 Sr. Accounts Officer
 29/15

SUPREME COURT OF INDIA

Statement of Receipts for the year (2015-16)

(Rupees in Crores)

| S.No. | Major / Minor Head | Collection Upto July, 2015 | Coppy upto July, 2014 | % Growth |
|-------|--|----------------------------|-----------------------|---------------|
| | <u>Revenue Receipts</u> | | | |
| 1 | 0021-Taxes other than Corp.Tax | 2.88 | 2.99 ✓ | -3.68 ✓ |
| 2 | 0049-Interest Receipts | 0.1 | 0.14 ✓ | -28.57 ✓ |
| 3 | 0059-Public Works | 0.51 | 0.45 ✓ | 13.33 ✓ |
| 4 | 0070-Other Administrative Service | 0.39 | 0.28 ✓ | 39.29 ✓ |
| 5 | 0071-Contribution and Recoveries towards Pension and Other Retirement benefits | 0.53 | 0.36 ✓ | 47.22 ✓ |
| 6 | 0210-Medical and Public Health | 0.20 | 0.18 ✓ | 11.11 ✓ |
| 7 | 0216-Housing | 0.14 | 0.13 ✓ | 7.69 ✓ |
| | <u>Capital Receipts</u> | | | |
| 1 | 7610-Loans & Advances to Govt. Servants | 0.07 | 0.08 ✓ | -12.50 ✓ |
| | <u>Total:</u> | 4.82 | 4.61 ✓ | 4.56 ✓ |

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer



 24.11.15

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2015-16)

(Rupees in Crore)

| S.No. | | B.E. 2015-16 | | | Actual Exp upto - July, 2015 | | | Coppo upto July, 2014 | | |
|--|------------------------|--------------|--------|-------|------------------------------|--------|-------|-----------------------|--------|-------|
| | | Plan | N-Plan | Total | Plan | N-Plan | Total | Plan | N-Plan | Total |
| | Grant No.65 | | | | | | | | | |
| | Supreme Court of India | | 155 | 155 | 69.53 | | 69.53 | 53.93 | | 53.93 |
| COPPY- Corresponding figure for Previous year | | | | | | | | | | |

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

(Signature)
26.8.15
3-9-15